

**Central Administrative Tribunal  
Principal Bench**

**OA No. 223/2016**

New Delhi this the 18<sup>th</sup> day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

Shri Amit, Age 27 years,  
MTS,  
S/o Late Shri Suresh,  
R/o Flat No. 543,  
Income Tax Colony,  
Pitampura, New Delhi

- Applicant

(None)

**VERSUS**

1. Commissioner of Income Tax,  
Office of the Commissioner of  
Income Tax,  
Central Revenue Building,  
IP Estate,  
New Delhi
2. Dy. Commissioner of Income Tax,  
(Hqrs.) (infra)  
Office of the Commissioner of  
Income Tax,  
Central Revenue Building,  
IP Estate,  
New Delhi
3. Dy. Commissioner of Income Tax,  
(Admn.)  
Office of the Commissioner of  
Income Tax,  
Central Revenue Building,  
IP Estate,  
New Delhi

-Respondents

(By Advocate: Mr. Gyanendra Singh)

**ORDER (Oral)****Mr. V. Ajay Kumar, Member (J):**

This OA was dismissed for default and for non-prosecution on 28.01.2016. However, the same was restored in Misc. Application No. 739/2006 vide order dated 24.02.2016. In spite of the same, even on the revised call today, there is no representation for the applicant. Accordingly, the OA is dismissed for default and for non-prosecution.

**(Dr. B.K. Sinha)  
Member (A)**

**(V. Ajay Kumar)  
Member (J)**

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